

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/3510/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District and Sessions Judge,
Charaideo.

Dated Guwahati the th 25 May, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/2022/597 dtd 24.05.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 27.05.2022 till the morning of 30.05.2022**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/3510(A)/A, dated , 25-05-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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